

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 28834/2020

(Arising out of impugned final judgment and order dated 21-12-2020 in WPPIL No. 27/2020 passed by the High Court Of Chhatisgarh At Bilaspur)

JAY JAISWAL Petitioner(s)

VERSUS

THE STATE OF CHHATTISGARH & ORS. Respondent(s)

(FOR ADMISSION and I.R. and IA No.136423/2020-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.136425/2020-EXEMPTION FROM FILING AFFIDAVIT and IA No.136428/2020-PERMISSION TO FILE PETITION (SLP/TP/WP/..) and IA No.136426/2020-PERMISSION TO FILE LENGTHY LIST OF DATES)

Date : 30-12-2020 This petition was called on for hearing today.

CORAM :

HON'BLE MS. JUSTICE INDIRA BANERJEE
HON'BLE MR. JUSTICE ANIRUDDHA BOSE
(VACATION BENCH)

For Petitioner(s) Mr. Colin Gonsalves, Sr. Adv.
Ms. Ankita Wilson, Adv.
Ms. Harini Raghupathy, Adv.
Mr. Satya Mitra, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Permission to file the Special Leave Petition is granted.

Issue notice, returnable on 05.01.2021 before the appropriate Bench.

Time to surrender is extended till 06.01.2021 or until further orders of this Court.

(SANJAY KUMAR-II)
AR-CUM-PS

(R. NATARAJAN)
AR-CUM-PS

(NISHA TRIPATHI)
BRANCH OFFICER

(Copy of this Order be given today)